

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Anil Kumar III, S.D.J.M., Bokaro.
2. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M., (J.J. Board), Bokaro.
3. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
4. Mr. Deepak Kumar Sahu, S.D.J.M.-cum- Judge I/c., Bermo at Tenughat, Bokaro.
5. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat, Bokaro.
6. Mr. Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c., Chaibasa
7. Mr. Milan Kumar, S.D.J.M.-cum-Addl Civil Judge (Jr. Div.), Porahat, Chaibasa.
8. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.Board), Chatra.
9. Mr. Sadish Ujwal Beck, Judge I/c-cum-J.M., Chatra.
10. Ms. Ritu Kujur, J.M.-cum-P.M. (J.J. Board), Daltonganj
11. Mr. Satish Kumar Munda, Civil Judge (Jr Div.)-cum-Spl. Court, Elected MP/MLA, Daltonganj.
12. Mr. Amit Bansal, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
13. Ms. Ruby, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
14. Mr. Manish Manikant Pradhan, Judge I/c.-cum-J.M., Deoghar
15. Ms. Rashmi Agrawal, S.D.J.M, Deoghar.
16. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.Board), Deoghar.
17. Mr. Arun Kumar Dubey, Judicial Magistrate, Madhupur, Deoghar.
18. Ms. Sushila Hansda, S.D.J.M., Madhupur, Deoghar.
19. Mr. Abhishek Srivastava, S.D.J.M., Dhanbad
20. Ms. Mosrat Ziya Tara, Addl. Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
21. Mr. Shera Samson Turkey, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Dhanbad
22. Ms. Santoshini Murmu, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Court, elected MP/MLA, Dhanbad
23. Ms. Punam Kumari, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
24. Ms. Pratima Oraon, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
25. Ms. Anushka Jain, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
26. Ms. Divya Raghav, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
27. Ms. Divya Aswani, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
28. Mr. Abhinav Tripathi. Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
29. Mr. Sumant Dixit, J.M.-cum-Additional Civil Judge (Jr. Div.), Dhanbad.
30. Mr. Pragyesh Nigam, Addl. Railway Judicial Magistrate, Dhanbad
31. Mr. Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Dumka
32. Mr. Sarthak Sharma, J.M, Dumka.
33. Ms. Paridhi Sharma, J.M, Dumka.
34. Mr. Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Garhwa
35. Ms. Veena Kumari, S.D.J.M., Garhwa.
36. Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
37. Mr. Kanishk Rathaur, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
38. Mr. Ravi Choudhary, Civil Judge (Jr. Div.), Nagar Untari (Garhwa).
39. Ms. Seema Kumari Minz, J.M.-cum-P.M., J.J. Board, Giridih
40. Mr. Edith Horo, Civil Judge (Jr Div.)-cum-J.M., Giridih.
41. Ms. Mansi, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
42. Mr. Abhijeet Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
43. Mr. Mohit Choudhary, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
44. Ms. Anamika Kachhap, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
45. Ms. Megha Priyanka Lakra, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
46. Ms. Anupriya Sanga, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
47. Mr. Surendra Bedia, S.D.J.M., Godda
48. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.Board), Godda.
49. Mr. Pranav Kumar, Judge I/c-cum-J.M.-cum-P.M. (J.J.Board), Gumla.
50. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.

51. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
52. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
53. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
54. Mr. Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
55. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
56. Ms. Shree Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
57. Mr. Numan Khan Azam, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
58. Ms. Jyotsna Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
59. Ms. Ekta Saxena, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
60. Mr. Prashant Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
61. Ms. Namita Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
62. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Ghatshila, Jamshedpur.
63. Ms. Khusboo Tyagi, S.D.J.M.-cum-P.M. (J.J.B), Jamtara
64. Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti.
65. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J.Board., Koderma.
66. Ms. Juhi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
67. Ms. Shivangi Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
68. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J.Board., Latehar.
69. Ms. Puja Kumari Lal, J.M-cum-P.M., J.J.Board, Lohardaga.
70. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Lohardaga
71. Mr. Nirmal Kumar Bharti, S.D.J.M.-cum-P.M. (J.J.B), Pakur
72. Mr. Gautam Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M. (J.J.B), Ramgarh
73. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
74. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Ranchi
75. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
76. Ms. Nutan Ekka, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
77. Ms. Samar Afshan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
78. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
79. Ms. Sonali Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
80. Ms. Shradha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
81. Mr. Alok Singh, S.D.J.M.-cum-P.M., J.J.Board.,-cum-Judge I/c, Sahebganj.
82. Mr. Sumit Kumar Verma, J.M., Sahebganj.
83. Mr. Pratik Ranjan, J.M., Rajmahal, Sahebganj.
84. Mr. Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J.Board., Seraikela Kharsawan.
85. Mr. Amit Akash Sinha, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chandil (Seraikella-Kharsawan).

Subject:- Nomination of **Civil Judge (Jr. Div.)** for attending **Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (R-1), (half of the cadre)** scheduled to be held on **15th – 16th April, 2023** at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **15th – 16th April, 2023** at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 14th April, 2023 till the evening of 16th April, 2023.** All the nominated officers have to **report at Academy for Training Programme on or before 09:30 A.M. on 15th April, 2023 in proper dress.**

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above. Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

Further, no prayer of exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 1385 /Apptt.

Dated, Ranchi, the 10/4/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 325/JAJ dated 02.04.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


10.4.23
Registrar (Administration)